

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/73(KB)2023  
IA(I.B.C)/660(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | SHRI ARIHANT MERCHANTS PVT.LTD.<br>VS<br>NKR REALTY PRIVATE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 7   |

**Appearances (via video conferencing/physically)**  
Mr. A.K. Awasthi, Adv. ] For the IRP

**ORDER**

1. Ld. Counsel for the IRP present.
2. **IA(I.B.C)/660(KB)2024**
  - a. This IA has been filed by the IRP for placing on record the report certifying constitution of Committee of Creditors, which is at Page Nos. 7 to 11.
  - b. This IA is accompanied by an affidavit of IRP at Page No. 5.
  - c. This report is taken on record. This IA is accordingly **allowed and disposed of**.
3. Post this matter on **20/05/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**